# <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 34 OF 2017 & IA NOS. 76, 403 & 487 OF 2017

Dated: 12<sup>th</sup> September, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

M/s Suryachakra Power Corporation Ltd. Vs.				Appellant(s)
Electricity Department, A & N Administration & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachar Ms. Anindita Pujari	ldran	
Counsel for the Respondent(s)	:	Mr. Rakesh Khanna, Ms. Ruchi Sindhwan Ms. Meghna Bharara Mr. Shefali Jain for R	i A	'.
		Mr. Varun Pathak Ms. Pooja Nuwal for	R-3	

### <u>ORDER</u>

IA No. 76 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

It is represented that pleadings are complete. List the matter for hearing on <u>08.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson